GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 1478 TO BE ANSWERED ON 08.03.2021

Environmental clearance to Central Vista project

1478 SHRI AYODHYA RAMI REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry approved the proposed Central Vista project in the capital from the environmental angle;
- (b) the measures taken by the Ministry to prevent environmental impact during the construction;
- (c) the measures taken to ensure that the project is completed in the time frame without causing time overrun and financial overrun;
- (d) the total cost of the Central Vista project and the new Parliament building; and
- (e) the measures taken to ensure that the space available to the public is not reduced and compromised for the free movement of the people?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) and (b): The Ministry has issued Terms of Reference (ToR) for preparation of Environmental Impact Assessment (EIA) Report and Environmental Management Plan (EMP) for Development/ Redevelopment of Common Central Secretariat Buildings, Central Conference Centre along with other buildings by M/s Central Public Works Department at plot Nos. 137,120, 22A, 22B, 22C, 23D, 23C, 23B, 138, A&B Hutments, Part of plot 30B and 108 at Central Vista New Delhi. The ToR issued to the project, *inter-alia*, includes assessment of the cumulative impact of development activities within Central Vista Avenue and the preparation of Environmental Management Plan by the project proponent.

The Ministry, has also granted Environment Clearance for expansion and renovation of Existing Parliament Building by M/s Central Public Works Department (CPWD) Parliament House at plot number 116 and 118 at Central Vista, New Delhi. The Environmental Clearance, issued to the project, mandates conditions including, *inter-alia*, compliance to Notification GSR 94(E) dated

25.01.2018 of MoEF&CC regarding dust mitigation measures for construction and demolition activities; implementation of plan to contain exceedance in ambient air quality at the site; implementation of Traffic Management Plan, etc.

(c) to (e) Ensuring time and cost overrun against the project cost is responsibility of CPWD. The CPWD informed that the project is regularly monitored for the progress of works to get them completed within time frame and cost. All processes adopted for tendering are open and transparent.

Further, overall green cover is enhanced by 5.40 acres in central vista avenue for public use. Space available for public is also increased. The project does not involveany forest land.
